COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2014

Dated: 06th November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Sanjana Dua for

Ms. Suparna Srivastava

ORDER

List the matter on **20.12.2017**.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt